

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 839/TT/2025

Subject : Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for the Combined Asset under “Sub-station works associated with Hyderabad (Maheshwaram) Pooling Station” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Power Distribution Corporation Limited (TNPDC) and 15 Others.

Date of Hearing : **18.6.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri S. Vallinayagam, Advocate, TNPDC
Shri Zafrul Hasan, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Shri Vijay G, PGCIL
Shri Arjun Malhotra, PGCIL
Shri Yatin Kalra, PGCIL
Shri Ashish Alankar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the hearing, the representative(s) of the Petitioner submitted that the RoP compliances in the matter have been completed and the Petitioner has filed rejoinder vide affidavit dated 17.6.2026 to the reply filed by TNPDC.
3. The learned counsel for Respondent No. 1 (TNPDC) submitted that TNPDC has filed two (2) affidavits dated 27.4.2026 and 30.4.2026 and the same may be considered.
4. After the hearing, the Commission directed as under:
 - i. Other Respondent(s), to file their replies, within two weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter;
 - ii. The Petitioner, is directed to furnish the following information, on an affidavit, within two weeks with an advance copy to the Respondents:



- a) Revised combined tariff forms with respect to the old equipment as well as the new equipment for the 2024-29 tariff period;
- b) Detailed justification along with necessary supporting documents for decapitalization/ ACE/ reconductoring works.

5. The Petition will be listed for hearing on **23.7.2026 at 2.30 P.M.**

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**